LOK SABHA UNSTARRED QUESTION NO. 5674 TO BE ANSWERED ON 06.04.2022

PROMOTION OF INDIAN HANDICRAFTS

5674. SHRI C.R. PATIL:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) whether the Government has taken steps to promote Indian Handicrafts globally;
- (b) if so, the details thereof;
- (c) the details of assistance extended to support and promote handicrafts, State/UT wise and schemewise;
- (d) whether the Government has provided any platform/network for artisans to connect in promoting the handicrafts globally; and
- (e) if so, details thereof?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

- (a) & (b): Yes Sir, the Office of Development Commissioner (Handicrafts) takes several steps to promote Indian handicrafts globally. It provides Grant-in-aid to eligible implementing agencies for organizing/participating in various international marketing events and also facilitates selected artisans to participate in important global marketing events. During the last three years, 105 international marketing events have been organized/participated benefitting 1443 artisans/exporters directly.
- (c): The details of assistance extended under National Handicrafts Development Programme and Comprehensive Handicrafts Cluster Development Scheme to support and promote handicrafts State/UT wise and scheme wise is enclosed in annexure-I.
- (d) & (e): Yes Sir, Ministry of Textiles is developing a web portal in collaboration with Ministry of Electronics and Information Technology (MeitY) to provide marketing platform to artisans to make their presence globally. Further, virtual marketing events have also been organized to provide direct marketing platform to artisans.

Annexure referred to the reply of part (c) of Lok Sabha Unstarred Question No. 5674 to be answered on 06.04.2022

State-wise funds released during the last three years under National Handicrafts Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development Scheme (CHCDS).

		Amount (Rs. in Lakhs)	
Sl. NO.	State-wise /UT-wise	NHDP	CHCDS
1.	A & N Islands	127.78	- (*)
2.	Andhra Pradesh	1,173.80	129.09
3.	Arunachal Pradesh	161.33	-
4.	Assam	997.48	-
5.	Bihar	554.52	-
6.	Chandigarh	74.06	-
7.	Chhattisgarh	343.29	-
8.	Delhi	5,258.44	-
9.	Goa	61.92	-
10.	Gujarat	1,686.43	-
11.	Haryana	400.50	-
12.	Himachal Pradesh	704.89	569.54
13.	Jammu and Kashmir	641.52	596.45
14.	Jharkhand	636.15	-
15.	Karnataka	669.94	-
16.	Kerala	464.65	-
17.	Ladakh	62.77	60.75
18.	Madhya Pradesh	1,290.42	1,000.58
19.	Maharashtra	647.44	-
20.	Manipur	1,061.31	-
21.	Meghalaya	201.16	-
22.	Mizoram	122.73	-
23.	Nagaland	320.29	-
24.	Odisha	488.17	550.00
25.	Puducherry	248.40	-
26.	Punjab	874.92	-
27.	Rajasthan	1,313.36	2,636.98
28.	Sikkim	158.37	-
29.	Tamil Nadu	680.16	-
30.	Telangana	507.25	163.67
31.	Tripura	187.72	-
32.	Uttar Pradesh	4,129.08	595.36
33.	Uttarakhand	519.42	-
34.	West Bengal	662.06	-
35.	All India	699.72	-
	Total	28,131.45	6,302.42

^{(-)*} Under CHCDS, the fund sanctioned to only these State from which viable proposals have been received.